

डी० ए० ने 5000 रुपये एकस प्रेशिया देने का निश्चय किया था, हमने उसे 10000 रुपये कर दिया है। डी० डी० ए० दिल्ली के विकास के लिए एक स्टैंचुटरी बाडी है, रेलवे या इंडियन एयर लाइंस की तुलना तो इनमें नहीं की जा सकती, सीमित साधन हैं, लेकिन सिसिअरिटी की बात है जो भादना की बात है, यह अवश्य है और हम 10000 रुपये की धनराशि एकसप्रेशिया के रूप में देंगे और सुभाष जी व अन्य माननीय सदस्यों द्वारा दी गई राय का आदर करते हैं।

15.31 hrs.

ELECTIONS TO COMMITTEES

MR. DEPUTY-SPEAKER: Now, Motions for Election to the Committees. Shri Pattabhi Rama Rao.

(i) COMMITTEE ON ESTIMATES

SHRI S. D. P. PATTABHI RAMA RAO (Rajahmundry): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1981 and ending on the 30th April, 1982."

MR. DEPUTY-SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1981 and ending on the 30th April, 1982."—

The motion was adopted.

(ii) PUBLIC ACCOUNTS COMMITTEE
SHRI CHANDRAJIT YADAV (Azamgarh): I beg to move:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1981 and ending on the 30th April, 1982."

MR. DEPUTY-SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May 1981 and ending on the 30th April, 1982."

The motion was adopted.

SHRI CHANDRAJIT YADAV : I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1981 and ending on the 30th April, 1982, and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. DEPUTY-SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1981 and ending on the 30th April, 1982, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.